

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 228-229/2025

PANNA SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION

Date : 30-07-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Virendra Kumar, Adv.
Ms. Sonika Gill, Adv.
Mr. Shubham Bhardwaj, Adv.
Mr. R. C. Kaushik, AOR

For Respondent(s) :

Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

Mr. Rudra Vikram Singh, Adv.
Mr. Tarshith Bhardwaj, Adv.
Ms. Neetu Rani, Adv.
Ms. Rashmi, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by respondent Nos.2 to 7.

Respondent No.1 is duly represented.

Scanned soft copies of original records of the High
Court and Trial Court have not been received yet. Let a
reminder be issued.

contd...

It has been submitted by Ld. Counsel for the appellant that an application seeking deletion of respondent No.3(dead) would be moved. Let the same be moved within two weeks. If application is moved within the time granted, let the same be processed for listing before the Hon'ble Judge in Chambers for necessary directions, else four weeks' time, as last opportunity, is granted to take appropriate steps with regard to deceased respondent No.3 and list on 09.09.2025.

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SUJATA SINGH
Registrar